

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.06.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp pp (AT)(CH) No. 18/2021	Vijaya Hospitality and Resorts Ltd & anr Vs Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan Caveator For R1 & R2

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Company (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	
3.	Comp. App (AT) (CH) (Ins) No. 55/2021	B.Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)